

## Allahabad Bench

CP NO. (IB) 177/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.06.2019

NAME OF THE COMPANY: Dr Puneet Bhargava V/s M/s Anand Nirog Dham Hospital Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Namman Rajvanshi	Adv	Operational Auditor	Namman Rajvanshi
2.	Sanchit Garga	Adv	"	

**CP NO. (IB) 177/ALD/2019**

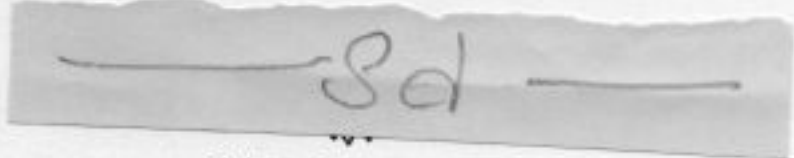
Sh. Namman Rajvanshi, Advocate for the Petitioner is present.

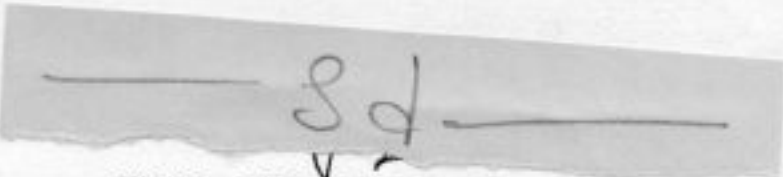
It is informed that the connected matter is already listed on 16<sup>th</sup> July, 2019 for hearing.

Hence, the present case is also fixed on the same date for hearing on the maintainability and admissibility of the present petition.

List the matter on 16<sup>th</sup> July, 2019.

**Dated: 03.06.2019**

  
**SAROJ RAJWARE,**  
**MEMBER (T)**

  
**H.P. CHATURVEDI,**  
**MEMBER (J)**